

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction	
				Cases or classes of Cases
1.	<p>Additional/Joint Commissioner of Income-tax, Range-1, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233242 Fax: 0522-2233243</p> <p>In the State of Uttar Pradesh, the District of Lucknow:-</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:-</p> <p>226010 – Gomti Nagar, 226016 – Indira Nagar, 226019 – Chinhat Industrial Area, 227105 - Chinhat</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-1, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233244 Fax: 0522-2233244</p> <p>Income-tax Officer-1(1), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233245</p>	<p>i) All company cases starting with <b>A &amp; B</b> letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors in the Revenue District of Lucknow and Unnao.</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as “Salary”/ “Pension” exceeding Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>	<p>i) All company cases starting with alphabet <b><u>'Aa' to 'Ak'</u></b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with <b>A, B. &amp; D</b> where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with <b>A, B &amp; D</b> having principal source of income as “Salary”/“Pension” being less than Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>

		<p>Income-tax Officer - 1(2), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233246</p>	<p>i. All company cases starting with alphabet <b>'Al' to 'An'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with alphabets <b>H, I, J, K, L, &amp; M</b> where return income/loss is below Rs. Ten Lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>All persons having principal source of income as "Salary" /"Pension" being less than Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>
		<p>Income-tax Officer - 1(3), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233261</p>	<p>i) All company cases starting with alphabet <b>'Ba' to 'Bk'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with <b>P, Q &amp; R</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with P, Q &amp; R having principal source of income as "Salary" / "Pension" being less than Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>
		<p>Income-tax Officer - 1(4), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233261</p>	<p>i) All company cases starting with alphabet <b>'Bl' to 'Bz'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with <b>S &amp; T</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with S &amp; T having principal source of income as "Salary" / "Pension" being less than Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>

		<p>Income-tax Officer - 1(5), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233261</p>	<p>i) All company cases starting with alphabet <b>'Ao' to 'Az'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with <b>C, E, F, G, N, O, U, V, W, X, Y &amp; Z</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with <b>C, E, F, G, N, O, U, V, W, X, Y &amp; Z</b> having principal source of income as "Salary"/"Pension" being less than Rs Ten Lakhs, from Central Government Offices, Corporations, Undertaking or Institutions.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction	
			Territorial Area	Cases or classes of Cases
1	2	3	4	5
1.	<p>Additional/Joint Commissioner of Income-tax, Range-2, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233243 Fax: 0522-2233242</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:-</p> <p>226001 – Lucknow GPO, 226006 – Mahanagar, 227107 – Kakori, 227111 – Malihabad, 227115 – Mall, 227116 - Rahimabad</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-2, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233252</p> <p>Income-tax Officer-2(1), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233249</p>	<p>i) All company cases starting with <b>C, D, E &amp; F</b> letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors falling in the Revenue District of Lucknow</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as “Salary”/ “Pension” exceeding Rs Ten Lakhs, from Public Sector Banks, Cooperative Banks, RBI, NABARD &amp; all other Banks private or Government controlled or owned.</p>	<p>i) All company cases starting with letter ‘<b>C</b>’ of English Alphabet having return income/loss up to Rs. 15 lakhs only.</p> <p>ii)All non-company cases starting with letter <b>A, B, C &amp; D</b> where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>A, B, C &amp; D</b> having principal source of income as “Salary”/ “Pension” up to Rs Ten Lakhs, from Public Sector Banks, Cooperative Banks, RBI, NABARD &amp; all other Banks private or Government controlled or owned.</p>

	<p>Income-tax Officer - 2(2), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233253</p>	<p>i. All company cases starting with letter <b>'D'</b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with alphabets <b>K, L, N, O, P, Q &amp; R</b> where return income/loss is below Rs. Ten Lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>K, L, N, O, P, Q &amp; R</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Public Sector Banks, Cooperative Banks, RBI, NABARD &amp; all other Banks private or Government controlled or owned.</p>
	<p>Income-tax Officer - 2(3), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233255</p>	<p>i) All company cases starting with alphabet <b>'E'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with letter <b>S, T, V, W, X, Y &amp; Z</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>S, T, V, W, X, Y &amp; Z</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Public Sector Banks, Cooperative Banks, RBI, NABARD &amp; all other Banks private or Government controlled or owned.</p>
	<p>Income-tax Officer - 2(4), INCOME TAX OFFICE, CIVIL LINES, UNNAO Ph: 0515-2828602 Fax: 0515-2828602</p> <p>Areas falling under Revenue District of Unnao</p>	<p>i) All company cases where return income/loss is up to Rs. 15 lakhs falling in the Revenue District of Unnao.</p> <p>ii) All Non-Company cases where return income/loss is up to Rs. 10 lakhs falling in the Revenue District of Unnao.</p> <p>iii. All Persons having Salary/Pensions upto Rs 10 Lakhs in the Revenue District of Unnao.</p>
	<p>Income-tax Officer - 2(5), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233255</p>	<p>i) All company cases starting with letter <b>'F'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with <b>E, F, G, H, I, J, M &amp; U</b> of English Alphabet having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column2</b></p> <p>iii. All persons starting with <b>E, F, G, H, I, J, M &amp; U</b> having principal source of income as "Salary"/"Pension" being less than Rs Ten Lakhs, from Central Government Offices, Corporations , Undertaking or Institutions.</p>

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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	Territorial Area	AO wise jurisdiction
				Cases or classes of Cases
1	2	3	4	5
1.	<p>Additional/Joint Commissioner of Income-tax, Range-3, P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2205078 Fax: 0522-2209169</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:-</p> <p>226007- New Hyderabad, 226013 – IIM, Mubarakpur, 226015-CIMAP, 226021-Sector-C, Sitapur Road, 226022- Vikas Nagar, 226023- Manas Nagar,</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-3, P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204183 <b>Fax:</b> 0522-2204183</p> <p>Income-tax Officer-3(1), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204184</p>	<p>i) All company cases starting with <b>G, H, I &amp; J</b> letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors falling in the Revenue District of Lucknow</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as “Salary”/ “Pension” exceeding Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.</p>	<p>i) All company cases starting with letter '<b>G</b>' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors</p> <p>ii) All non-company cases starting with letter <b>A &amp; C</b> where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>A &amp; C</b> having principal source of income as “Salary”/ “Pension” up to Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.</p>

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		Income-tax Officer - 3(2), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204184	i. All company cases starting with letter ' <b>H</b> ' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.  ii) All non-company cases starting with alphabets <b>G, H, J, K, M &amp; N</b> where return income/loss is below Rs. Ten Lakhs falling under the territorial area as mentioned in <b>Column 2</b>  iii. All persons starting with letter <b>G, H, J, K, M &amp; N</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.
		Income-tax Officer - 3(3), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204183	i) All company cases starting with alphabet ' <b>I</b> ' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.  ii) All non-company cases starting with letter <b>P &amp; R</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b>  iii. All persons starting with letter <b>P &amp; R</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.
		Income-tax Officer - 3(4), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204183	i) All company cases starting with alphabet ' <b>J</b> ' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.  ii) All non-company cases starting with letter ' <b>S</b> ' having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b>  iii. All persons starting with letter ' <b>S</b> ' having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.

	<p>Income-tax Officer - 3(5), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204183</p>	<p>i) All company cases starting with letter '<b>Ga</b>', '<b>Ha</b>', '<b>Ia</b>', &amp; '<b>Ja</b>' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with <b>B, D, E, F, I, L, O, Q, T, U, V, W, X, Y &amp; Z</b> of English Alphabet having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with <b>B, D, E, F, I, L, O, Q, T, U, V, W, X, Y &amp; Z</b> having principal source of income as "Salary"/"Pension" being less than Rs Ten Lakhs, from Life Insurance Corporation of India (LIC), General Insurance Corporation Companies and from Private Sector employers or establishments.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction	
			Territorial Area	Cases or classes of Cases
1	2	3	4	5
1.	<p>Additional/Joint Commissioner of Income-tax, Range-4, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233263 Fax: 0522-2233263</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:-</p> <p>226002- Dilkusha, 226004 - Aishbagh, 226014- SGPGI, 226017 - Rajajipuram, 226020- Daliganj, 226025 - Bhim Rao Ambedkar University, 227120- Amethi, 227125- Gosaiganj, 227305- Mohanlalganj, 227308- Nagram,</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-4, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233258</p> <p>Income-tax Officer-4(1), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233259</p>	<p>i) All company cases starting with '<b>K</b>' to '<b>M</b>' letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors falling under the Revenue District of Lucknow</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as "Salary"/ "Pension" exceeding Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>	<p>i) All company cases starting with letter '<b>K</b>' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors.</p> <p>ii) All non-company cases starting with letter <b>A, B, C &amp; D</b> where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>A, B, C &amp; D</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>

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		<p>Income-tax Officer - 4(2), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233260</p>	<p>i. All company cases starting with letter <b>'La' to 'Lm'</b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with alphabets <b>H, I, J, K, L, M &amp; N</b> where return income/loss is below Rs. Ten Lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>H, I, J, K, L, M &amp; N</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>
		<p>Income-tax Officer - 4(3), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233247</p>	<p>i) All company cases starting with alphabet <b>'Ln' to 'Lz'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with letter <b>O, P, Q &amp; R</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>O, P, Q &amp; R</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>
		<p>Income-tax Officer - 4(4), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233262</p>	<p>i) All company cases starting with alphabet <b>'M' to 'Ma'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with letter <b>S, X &amp; Z</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>S, X &amp; Z</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>
		<p>Income-tax Officer - 4(5), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233262</p>	<p>i) All company cases starting with letter <b>'Mb' to 'Mz'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with <b>E, F, G, T, U, V, W &amp; Y</b> of English Alphabet having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with <b>E, F, G, T, U, V, W &amp; Y</b> having principal source of income as "Salary"/"Pension" being less than Rs Ten Lakhs, from State Government of Uttar Pradesh.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	Territorial Area	AO wise jurisdiction
				Cases or classes of Cases
1	2	3	4	5
1.	<p>Additional/Joint Commissioner of Income-tax, Range-5, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233263 Fax: 0522-2233264</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:- <b>226018- Aminabad Park,</b></p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-5, AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233265</p>	<p>i) All company cases starting with '<b>N</b>' to '<b>R</b>' letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors falling under the Revenue District of Lucknow and Barabanki</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as "Salary"/ "Pension" exceeding Rs Ten Lakhs, from State Government Corporation or Under taking Institutions and from Local bodies.</p>	<p>i) All company cases starting with letter '<b>N</b>' &amp; '<b>O</b>' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors.</p> <p>ii) All non-company cases starting with letter '<b>A</b>' to '<b>H</b>' where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii) All persons starting with letter '<b>A</b>' to '<b>H</b>' having principal source of income as "Salary"/ "Pension" up to Rs. Ten Lakhs, from State Government Corporation or Under taking Institutions and from Local bodies.</p>
		<p>Income-tax Officer - 5(2), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233291</p>	<p>i) All company cases starting with letter '<b>P</b>' &amp; '<b>O</b>' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with alphabets '<b>I</b>' to '<b>P</b>' where return income/loss is below Rs.Ten Lakhs falling under the territorial area as mentioned in Col 2</p> <p>iii. All persons starting with letter '<b>I</b>' to '<b>P</b>' having principal source of income as "Salary"/"Pension" up to Rs. Ten Lakhs, from State Government Corporation or Under taking Institutions and from Local bodies.</p>	

	Income-tax Officer - 5(3), AAYAKAR BHAWAN, 5 - ASHOK MARG, LUCKNOW Ph: 0522-2233291	<p>i) All company cases starting with alphabet '<b>R</b>' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with letter '<b>Q</b> to '<b>Z</b>' having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter '<b>Q</b> to '<b>Z</b>' having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from State Government Corporation or Under taking Institutions and from Local bodies.</p>
	Income-tax Officer - 5(4), INCOME TAX OFFICE, BARABANKI Ph: 05248-222464	<p>i) All company cases starting with alphabet '<b>A</b> to '<b>M</b>' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors falling under the Revenue District of Barabanki</p> <p>ii) All non-company cases starting with letter '<b>A</b> to '<b>M</b>' having return income/loss below Rs. 10 lakhs falling under the Revenue District of Barabanki</p> <p>iii. All persons starting with letter '<b>A</b> to '<b>M</b>' of English Alphabet, having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs.only.</p>
	Income-tax Officer - 5(5), INCOME TAX OFFICE, BARABANKI Ph: 05248-222464	<p>i) All company cases starting with alphabet '<b>N</b> to '<b>Z</b>' having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with letter '<b>N</b> to '<b>Z</b>' having return income/loss below Rs. 10 lakhs falling under the Revenue District of Barabanki.</p> <p>iii. All persons starting with letter '<b>N</b> to '<b>Z</b>' of <b>English Alphabet</b>, having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs.only.</p>

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			Territorial Area	Cases or classes of Cases
1	2	3	4	5
1.	<p>Additional/Joint Commissioner of Income-tax, Range-6, P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2233263 Fax: 0522-2233263</p> <p>Areas falling under the following Postal Index Number (PIN) Codes of Lucknow District:- 226003- Lucknow Chowk , 226005- Alambagh, 226008- Industrial Area Sarojni Nagar, 226009- Amausi, 226011- Manak Nagar, 226012- LDA Colony, 227101- Banthara</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Range-6, P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2204182 Fax: 0522-2204182</p>	<p>i) All company cases starting with '<b>S</b>' to '<b>Z</b>' letter of English Alphabet, having return income/loss , exceeding Rs 15 lakhs &amp; above and their Directors &amp; Managing Directors in the Revenue District of Lucknow.</p> <p>ii) All non-company cases where return income/loss is <b>more than</b> Rs. 10 lakhs falling under area as mentioned in <b>Column 2</b> .</p> <p>iii. All persons having principal source of income as "Salary"/ "Pension" exceeding Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>	
		<p>Income-tax Officer-6(1), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2209723</p>	<p>i) All company cases starting with letter '<b>Sa</b>' to '<b>Sm</b>' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors.</p> <p>ii) All non-company cases starting with letter <b>A, B, C, E, F &amp; H</b> where return income/loss is below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>A, B, C, E, F &amp; H</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>	

		<p>Income-tax Officer - 6(2), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2209723</p>	<p>i. All company cases starting with letter <b><u>'Sn' to 'Sz'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with alphabets <b>I, J, L, M &amp; N</b> where return income/loss is below Rs. Ten Lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>I, J, L, M &amp; N</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>
		<p>Income-tax Officer - 6(3), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2206814</p>	<p>i) All company cases starting with alphabet <b><u>'T' &amp; 'U'</u></b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii)All non-company cases starting with letter <b>O, P, Q &amp; R</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>O, P, Q &amp; R</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>

		<p>Income-tax Officer - 6(4), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2209723</p>	<p>i) All company cases starting with alphabet <b>'V' &amp; 'W'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with letter <b>S, W, X, Y &amp; Z</b> having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with letter <b>S, W, X, Y &amp; Z</b> having principal source of income as "Salary"/ "Pension" up to Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>
		<p>Income-tax Officer - 6(5), P.K. COMPLEX 27/2, RAJA RAM MOHAN RAI MARG, LUCKNOW Ph: 0522-2209723</p>	<p>i) All company cases starting with letter <b>'X', 'Y' &amp; 'Z'</b> having return income/loss up to Rs. 15 lakhs only and their Directors/Managing Directors.</p> <p>ii) All non-company cases starting with <b>D, G, K, T, U &amp; V</b> of English Alphabet having return income/loss below Rs. 10 lakhs falling under the territorial area as mentioned in <b>Column 2</b></p> <p>iii. All persons starting with <b>D, G, K, T, U &amp; V</b> having principal source of income as "Salary"/"Pension" being less than Rs Ten Lakhs, from Autonomous Bodies (Sanjay Gandhi Post Graduate Institute of Medical Science (SGPGI), Lucknow University, Chhatrapati Sahuji Maharaj Medical University, Schools, Colleges and Universities.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Faizabad Range, KRISHNA PALACE ANNEXE CIVIL LINES, FAIZABAD Ph: 05278-228481 Fax: 05278-228481	Deputy/Asstt. Commissioner of Income-tax, Circle, KRISHNA PALACE ANNEXE CIVIL LINES, FAIZABAD Ph: 05278-223444 Fax: 05278-223444  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Faizabad, Ambedkarnagar & Jaunpur	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-1, KRISHNA PALACE ANNEXE CIVIL LINES, FAIZABAD Ph: 05278-228252 Fax: 05278-228252  <u>TERRITORIAL AREA</u> Area falling under the Revenue District of Faizabad	i) All COMPANY CASES starting with letter ' <u>A</u> ' to ' <u>M</u> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <u>A</u> ' to ' <u>M</u> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-2, KRISHNA PALACE ANNEXE CIVIL LINES, FAIZABAD Ph: 05278-228252 Fax: 05278-228252  <u>TERRITORIAL AREA</u>	i) All COMPANY CASES starting with letter ' <u>N</u> ' to ' <u>Z</u> ' of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors falling under territorial area as mentioned in COLUMN 3,  ii) All non-company cases/Salary/Pension starting with letter ' <u>N</u> ' to ' <u>Z</u> ' of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		Area falling under the Revenue District of Faizabad	
		<p>Income-tax Officer – Ambedkarnagar Ph: 05278-228550 Fax: 05278-228550</p> <p><u>TERRITORIAL AREA</u> Area falling under the Revenue District of Ambedkarnagar</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All non-company cases/Salary/Pension starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>
		<p>Income-tax Officer-1, CIVIL LINES, JAUNPUR Ph: 05452-260193 Fax: 05452-260193</p> <p><u>TERRITORIAL AREA</u> Area falling under the Revenue District of Jaunpur</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer-2, CIVIL LINES, JAUNPUR Ph: 05452-260193 Fax: 05452-260193</p> <p><u>TERRITORIAL AREA</u> Area falling under the Revenue District of Jaunpur</p>	<p>i) All COMPANY CASES starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All non-company cases/Salary/Pension starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-Gonda, PANTH NAGAR, CIVIL LINES, GONDA Ph: 05262-232613 Fax: 05262-232613	Deputy/Asstt. Commissioner of Income-tax, Range-Gonda, PANTH NAGAR, CIVIL LINES, GONDA Ph: 05262-221716 Fax: 05262-221716  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Gonda, Balrampur, Behraich, Shravasti, Basti, Sant Kabir Nagar & Siddharth Nagar	i) All COMPANY CASES, having return income/loss, exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Gonda, PANTH NAGAR, CIVIL LINES, GONDA Ph: 05262-233324 Fax: 05262-233324  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Gonda & Balrampur	i) All COMPANY CASES starting with letter ' <u>A' to 'Z'</u> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <u>A' to 'Z'</u> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-1, KHATTRIPURA, CIVIL LINES, BAHRAICH Ph: 05252-232222 Fax: 05252-232222 <u>TERRITORIAL AREA</u>	i) All COMPANY CASES starting with letter ' <u>A' to 'M'</u> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors falling under territorial area as mentioned in COLUMN 3,  ii) All non-company cases/Salary/Pension starting with letter ' <u>A' to 'M'</u> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs

		Areas falling under the Revenue District of Bahraich & Shravasti	falling under territorial area as mentioned in COLUMN 3,
		<p>Income-tax Officer-2, KHATTRIPURA, CIVIL LINES, BAHRAICH Ph: 05252-231978 Fax: 05252-231978</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Behraich &amp; Shravasti</p>	<p>i) All COMPANY CASES starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All non-company cases/Salary/Pension starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, CIVIL LINES, BASTI Ph: 05542-245268 Fax: 05542-245268</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Basti &amp; Sant Kabir Nagar</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, Sidharth Nagar Headquarter at Naugarh</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sidharth Nagar</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-Sultanpur, CIVIL LINES, SULTANPUR Ph: 05262-221911 Fax: 05362-221911	Deputy/Asstt. Commissioner of Income-tax, Circle-Sultanpur, CIVIL LINES, SULTANPUR  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sultanpur, Pratapgarh, Raebareli & Amethi	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Sultanpur, CIVIL LINES, SULTANPUR Ph: 05362-240230 Fax: 05362-240230  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sultanpur	i) All COMPANY CASES starting with letter ' <b>A</b> ' to ' <b>Z</b> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <b>A</b> ' to ' <b>Z</b> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Amethi Ph: 05362-221953 Fax: 05362-221911  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Amethi	i) All COMPANY CASES starting with letter ' <b>A</b> ' to ' <b>Z</b> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <b>A</b> ' to ' <b>Z</b> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		<p>Income-tax Officer-1, Raebareli</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Raebareli</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All non-company cases/Salary/Pension starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer-2, AAYAKAR BHAWAN, JAIL ROAD, RAEBAREILLI Ph: 0535-2207067 Fax: 0535-2207067</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Raebareli</p>	<p>i) All COMPANY CASES starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All non-company cases/Salary/Pension starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss is <b>up to</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, CINEMA ROAD, PRATAPGARH Ph: 05342-2220637 Fax: 05342-2220637</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Pratapgarh</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-1, AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-247215 Fax: 0581-247215	Deputy/Asstt. Commissioner of Income-tax, Circle-1, AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-2510794 Fax: 0581-2510794  <u>TERRITORIAL AREA</u>  Areas falling under the Revenue District of Bareilly & Whole Revenue District of Shahjahan	i) All COMPANY CASES, starting with letter <b>“A” to “M”</b> of English Alphet having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under Revenue District of Bareilly and Shahjahanpur  ii) All NON-COMPANY CASES starting with letter <b>“A” to “M”</b> of English Alphabhet where return income/loss is <b>more than</b> Rs. 10 lakhs falling under the Revenue District of Bareilly and Shahjahanpur.
		Income-tax Officer-1(1), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-2477056  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bareilly	i) All COMPANY CASES starting with letter <b>‘A’ to ‘C’</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>‘A’ to ‘C’</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-1(2), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-2510956  <u>TERRITORIAL AREA</u>	i) All COMPANY CASES starting with letter <b>‘D’ to ‘J’</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>‘D’ to</b>

	Areas falling under the Revenue District of Bareilly	<b>'J'</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
	Income-tax Officer-1(3), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0582-255467  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bareilly	i) All COMPANY CASES starting with letter <b>'K' to 'M'</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>'K' to 'M'</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
	Income-tax Officer, Shahjahanpur-1, Income Tax Office, Azizganj opp. Law College, Near Bareilly More, Shahjahanpur Ph: 05842-240424 Fax: 05842-240426  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Shahjahanpur	i) All COMPANY CASES starting with letter <b>'A' to 'M'</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>'A' to 'M'</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
	Income-tax Officer, Shahjahanpur-2, Income Tax Office, Azizganj opp. Law College, Near Bareilly More, Shahjahanpur Ph: 05842-240460 Fax: 05842- 240460  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Shahjahanpur	i) All COMPANY CASES starting with letter <b>'N' to 'Z'</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>'N' to 'Z'</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-2, AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-2573054	Deputy/Asstt. Commissioner of Income-tax, Circle-2, AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph & Fax: 0581-2511391  <u>TERRITORIAL AREA</u>  Areas falling under the Revenue District of Bareilly & Whole of Revenue District Pilibhit	i) All COMPANY CASES, starting with letter <b>N to Z</b> of English Alphabet having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under Revenue District of Bareilly and Pilibhit.  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>N to Z</b> of English Alphabet having return income/loss is <b>more than</b> Rs. 10 lakhs falling under Revenue District of Bareilly and Pilibhit.
		Income-tax Officer-2(1), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph: 0581-2510959  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bareilly	i) All COMPANY CASES starting with letter <b><u>N, O, P, Q &amp; T</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>N, O, P, Q &amp; T</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-2(2), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph & Fax: 0581-2451314  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bareilly	i) All COMPANY CASES starting with letter <b><u>'S'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'S'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

	<p>Income-tax Officer-2(3), AAYKAR BHAWAN, C.R. BUILDING, KAMALA NEHRU MARG, CIVIL LINES, BAREILLY Ph &amp; Fax: 0581-2451314</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bareilly</p>	<p>i) All COMPANY CASES starting with letter <b><u>R &amp; U to Z</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>R &amp; U to Z</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Pilibhit-1, Income Tax Office, 11-Ashok Colony, Pilibhit Ph &amp; Fax: 05882-255211</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Pilibhit</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Pilibhit-2, Income Tax Office, 11-Ashok Colony, Pilibhit Ph: 05882-253292</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Pilibhit</p>	<p>i) All COMPANY CASES starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range, Sitapur, AAYAKR BHAWAN, C.R. BUILDING, SITAPUR	Deputy/Asstt. Commissioner of Income-tax, Circle-3, Sitapur, AAYAKR BHAWAN, C.R. BUILDING, SITAPUR Ph & Fax: 05862-242247  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sitapur, Hardoi & Lakhimpur Khiri	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-3(1), Sitapur, AAYAKR BHAWAN, C.R. BUILDING, SITAPUR Ph & Fax: 05862-270069  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sitapur	i) All COMPANY CASES starting with letter <b>A to Z</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>A to Z</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer-1, Hardoi, Income Tax Office, 241-Naheta Road, Hardoi Ph & Fax: 05852-234834  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Hardoi	i) All COMPANY CASES starting with letter <b>A to M</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>A to M</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

	<p>Income-tax Officer-2, Hardoi, Income Tax Office, 241-Naheta Road, Hardoi Ph: 05852-234834 Fax: 05852-234834</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Hardoi</p>	<p>i) All COMPANY CASES starting with letter <b><u>N to Z</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>N to Z</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer-1, Lakhimpur, Income Tax Office, Lakhimpur Kheri. Ph: 05872-255902 Fax: 05872-272754</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Lakhimpur Khiri</p>	<p>i) All COMPANY CASES starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'M'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer-2, Lakhimpur, Income Tax Office, Lakhimpur Kheri. Ph: 05872-255902 Fax: 05872-272754</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Lakhimpur Khiri</p>	<p>i) All COMPANY CASES starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'N' to 'Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	<p>Additional/Joint Commissioner of Income-tax, Range-1, Aayakar Bhawan, Civil Lines, Moradabad-244001. Ph: 0591-2412565 Fax: 0591-2412565</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Moradabad whose names begins with the Alphabet 'K' to 'Q' and Alphabet 'A' to 'Z' Revenue Districts of Rampur, Amroha &amp; Sambhal Tehsil of District of Sambhal.</p>	<p>Deputy/Asstt. Commissioner of Income-tax, Circle-1, Aayakar Bhawan, Civil Lines, Moradabad-244001.. Ph: 0591-2413953 Fax: 0591-2413953</p> <p>Revenue District of Moradabad and Districts of Rampur and Tehsil Sambhal of District Sambhal and Amroha</p>	<p>i) All COMPANY CASES where return income/loss is more than Rs. 15 lacs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'K' to 'Q'</b> and all company cases being companies having resgistred office or principal place of business in the districts of Rampur and Tehsil Sambhal of Distt. Sambhal and Amroha. (ii) All cases of individuals being Managing Ddirector or Director or Manager or secretary in the companies referred to in the item no.(i) above. (iii) All persons where return income/loss is more than Rs. 10 lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'K' to 'Q'</b> and all pesons other than companies residing or having principal place of business in Rampur and Tehsil Sambhal of Distt. Sambhal and Amroha.</p>
		<p>Income-tax Officer-1(1), Aayakar Bhawan, Civil Lines, Moradabad-244001 Ph: 0591-262043 Fax: 0591-2410970</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Moradabad</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'K' to 'Q'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'K' to 'Q'</b>.</p>

	<p>Income-tax Officer-1(2),Aayakar Karyalaya, Civil Lines, Rampur-244009, Ph: 0595-231069 Fax: 0595-2350152 <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Rampur</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'A' to 'M'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'A' to 'M'</b>.</p>
	<p>Income-tax Officer-1(3), INCOME TAX OFFICE, KOTHI NO.06 KHASH BAGH, RAMPUR Ph: 0595-250132 Fax: 0595-2350152 <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Rampur</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'N' to 'Z'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'N' to 'Z'</b>.</p>
	<p>Income-tax Officer-1(4), Amroha, Aayakar Bhawan, Civil Lines, Moradabad- 244 001. <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Amroha</p>	<p>i) All COMPANY CASES where return income/loss is upto Rs. 15 lacs being companies having registered office or principal place of business in the district of Amroha.</p> <p>ii) All cases of individuals being Managing Director or Director or Manager or secretary in the companies referred to in the item no. (i) above.</p> <p>(iii) All persons where return income/loss is upto Rs. 10 lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Amroha.</p>
	<p>Income-tax Officer-1(5), Sambhal, Alam Saray, Sambhal-244 302 Ph: 0592-231069</p>	<p>i) All COMPANY CASES where return income/loss is upto Rs. 15 lacs being companies having registered office or principal place of business in the Sambhal Tehsil of District Sambhal.</p> <p>ii) All cases of individuals being Managing Director or Director or</p>

		<p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Sambhal Tehsil of the District of Sambhal</p>	<p>Manager or secretary in the companies referred to in the item no. (i) above. (iii) All persons where return income/loss is upto Rs. 10 lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Sambhal Tehsil of District Sambhal.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-2, Aayakar Bhawan, Civil Lines, Moradabad, 244001 Ph: 0591-2414023 Fax: 0591-2410970	Deputy/Asstt. Commissioner of Income-tax, Range-2, Aayakar Bhawan, Civil Lines, Moradabad, 244001 Ph: 0591-2413999 Fax: 0591-2413999  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Moradabad whose names begins with the Alphabet 'R' to 'Z'.	<p>i) All COMPANY CASES where return income/loss is more than Rs. 15 lacs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from '<b>R</b>' to '<b>Z</b>' and all company cases being companies having registed office or principal place of business in the districts of Badaun and Chandausi Tehsil of District Sambhal.</p> <p>(ii) All cases of individuals being Managing Ddirector or Director or Manager or secretary in the companies referred to in the item no.(i) above.</p> <p>(iii) All persons where return income/loss is more than Rs. 10 lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from '<b>R</b>' to '<b>Z</b>' and all pesons other than companies residing or having principal place of business in the districts of Badaun and Chandausi Tehsil of District Sambhal.</p>
		Income-tax Officer-2(1), Moradabad, Aayakar Bhawan, Civil Lines, Moradabad-244 001. Ph: 0591-224513 Fax: 0591-2410970  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Moradabad	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from '<b>A</b>' to '<b>J</b>'</p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from '<b>A</b>' to '<b>J</b>'.</p>

		<p>Income-tax Officer-2(2), Moradabad, Aayakar Bhawan, Civil Lines, Moradabad.-244001. Ph: 0595-2350152 Fax: 0591-2410970</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Moradabad</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'R' to 'Z'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'R' to 'Z'</b>.</p>
		<p>Income-tax Officer-2(3), Badaun, INCOME TAX OFFICE, NEAR INDRA CHOWK CIVIL LINES BADAUN-243 601, Ph: 05832-224455 Fax: 05832-224455</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Badaun</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'A' to 'M'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'A' to 'M'</b>.</p>
		<p>Income-tax Officer-2(4), Badaun INCOME TAX OFFICE, NEAR INDRA CHOWK CIVIL LINES BADAUN-243 601, Ph: 05832-224455 Fax: 05832-224455</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Badaun</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the district of Moradabad and whose name(s) start with alphabets from <b>'N' to 'Z'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Moradabad whose name start with alphabets from <b>'N' to 'Z'</b>.</p>

		<p>Income-tax Officer-2(5), Chandausi, INCOME TAX OFFICE, BEHIND SM DEGREE COLLEGE, CHANDAUSI Ph &amp; Fax: 05921-250132</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Chandausi &amp; Gunnaur Tehsils of District Sambhal</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in Tehsil Chandausi and Gunnaur of the district of Sambhal.</p> <p>ii) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Tehsil Chandausi and Gunnaur of the district of Sambhal.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-Bijnor, AAYAKAR BHWAN, GURUDWARA ROAD, BIJNORE-246 701, Ph: 01342-224455 Fax: 01342-262043	Deputy/Asstt. Commissioner of Income-tax, Circle-Najibabad, Aayakar Bhawan Vahid Nagar, Station Road, Najibabad-246 763. Fax: 01341-224513  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bijnor	i) All COMPANY CASES where return income/loss is more than Rs. 15 lacs being companies having registered office or principal place of business in the district of Bijnor.  ii) All cases of individuals being Managing Director or Director or Manager or secretary in the companies referred to in the item no.(i) above.  iii) All persons where return income/loss is more than Rs. 10 lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in Bijnor.
		Income-tax Officer-3(1), Najibabad, Vahid Nagar, Station Road, Najibabad- 246 763, Ph: 01341-220014  <u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Najibabad and Nagina Tehsil of District of Bijnor	i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the Najibabad and Nagina Tehsil of district of Bijnor whose name(s) start with alphabets from <b>'A' to 'M'</b>  ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.  iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in the Najibabad and Nagina Tehsil of district of Bijnor whose name(s) start with alphabets from <b>'A' to 'M'</b>
		Income-tax Officer-3(2), Najibabad, Vahid Nagar, Station Road, Najibabad- 246 763, Ph: 01341-224513  <u>TERRITORIAL AREA</u>	i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the Najibabad and Nagina Tehsil of district of Bijnor whose name(s) start with alphabets from <b>'N' to 'Z'</b>

	<p>Areas falling under the Revenue District of Najibabad and Nagina Tehsil of District of Bijnor</p>	<p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in the Najibabad and Nagina Tehsil of district of Bijnor whose name(s) start with alphabets from <b>'N' to 'Z'</b></p>
	<p>Income-tax Officer-3(3), Bijnor, Ayakar Karyalaya, Gurudwara Road, Bijnor-246 701, Ph: 01342-262043</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bijnor and Chandpur Tehsil of District Bijnor</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the Bijnor and Chandpur Tehsil of District of Bijnor whose name(s) start with alphabets from <b>'A' to 'M'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in the Bijnor and Chandpur Tehsil of District of Bijnor whose name(s) start with alphabets from <b>'A' to 'M'</b></p>
	<p>Income-tax Officer-3(4), Bijnor, Ayakar Karyalaya, Gurudwara Road, Bijnor-246 701, Ph: 01342-262043</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Bijnor and Chandpur Tehsil of District Bijnor</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the Bijnor and Chandpur Tehsil of District of Bijnor whose name(s) start with alphabets from <b>'N' to 'Z'</b></p> <p>ii) All cases of individuals being Managing Director or Director or Manager of Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in the Bijnor and Chandpur Tehsil of District of Bijnor whose name(s) start with alphabets from <b>'N' to 'Z'</b></p>

	<p>Income-tax Officer-3(5), Dhampur, Ayakar Karyalaya, Vahid Nagar, Station Road, Najibabad.</p> <p><u>TERRITORIAL AREA</u> Areas falling under the Revenue District of Tehsil Dhampur of District Bijnor</p>	<p>i) All Company Cases where return income/loss up to Rs. 15 lakhs being companies having registered office or principal place of business in the Dhampur Tehsil of District of Bijnor.</p> <p>ii) All cases of individuals being Managing Director or Director or Manager or Secretary in the companies referred to in the item no (i) above.</p> <p>iii) All persons where return income/loss is upto Rs.10 Lacs other than companies including persons having principal source of income including income from salary residing or having principal place of business in the Dhampur Tehsil of District of Bijnor.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range, Haldwani, KHURANA BUILDING, NAINITAL ROAD, HALDWANI Ph: 05946-281440 Fax: 05946-281440	Deputy/Asstt. Commissioner of Income-tax, Circle, Haldwani, KHURANA BUILDING, NAINITAL ROAD, HALDWANI  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Haldwani, Lalkuan & Kaladhungi Tehsils of District Nainital, Kichha Tehsil of District Udham Singh Nagar	i) All COMPANY CASES, having return income/loss, exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-1, Haldwani, BHOTIYA PARAW, HALDWANI Ph: 05946-283646/283647 Fax: 05946-261188  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Haldwani, Lalkuan & Kaladhungi Tehsils of District Nainital	i) All COMPANY CASES starting with letter ' <u>A</u> ' to ' <u>J</u> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <u>A</u> ' to ' <u>J</u> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-2, Haldwani, KHURANA BUILDING, NAINITAL ROAD, HALDWANI Ph: 05946-220259 Fax: 05946-281013  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Haldwani, Lalkuan & Kaladhungi Tehsils of District Nainital	i) All COMPANY CASES starting with letter ' <u>K</u> ' to ' <u>Q</u> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <u>K</u> ' to ' <u>Q</u> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

	<p>Income-tax Officer, Ward-3, Haldwani, BHOTIYA PARAWA, HALDWANI Ph: 05946-283646/283647 Fax: 05946-261188</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Haldwani, Lalkuan &amp; Kaladhungi Tehsils of District Nainital</p>	<p>i) All COMPANY CASES starting with letter '<u>R</u>' to '<u>Z</u>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>R</u>' to '<u>Z</u>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-1, Rudrapur, MANDI PARISAR, BAGWADA, KICHHA ROAD, RUDRAPUR Ph: 05944-246666 Fax: 05944-246666</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand- Kichha Tehsil of District Udham Singh Nagar</p>	<p>i) All COMPANY CASES starting with letter '<u>A</u>' to '<u>M</u>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>A</u>' to '<u>M</u>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-2, Rudrapur, MANDI PARISAR, BAGWADA, KICHHA ROAD, RUDRAPUR Ph: 05944-246666 Fax: 05944-246666</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand- Kichha Tehsil of District Udham Singh Nagar</p>	<p>i) All COMPANY CASES starting with letter '<u>N</u>' to '<u>Z</u>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>N</u>' to '<u>Z</u>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range, BADA BAZAR, GOLGHAR, MALLITAL, NAINITAL	Deputy/Asstt. Commissioner of Income-tax, Circle, Nainital, BADA BAZAR, GOLGHAR, MALLITAL, NAINITAL  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-District of Nainital (excluding Haldwani, Lalkuan, Kaladhungi and Ramnagar Tehsils.) Districts of Almora, Pithoragarh, Bageshwar & Champawat. Khatima and Sitarganj Tehsils of District Udham Singh Nagar	i) All COMPANY CASES, having return income/loss, exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward, Nainital, BADA BAZAR, GOLGHAR, MALLITAL, NAINITAL Ph: 05942-236129 Fax: 05942-236129  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-District of Nainital (excluding Haldwani, Lalkuan, Kaladhungi and Ramnagar Tehsils.)	i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-1, Almora, ZILA PANCHAYAT BHAWAN, DHARANAULA, ALMORA Ph: 05962-230092 Fax: 05962-230092  <u>TERRITORIAL AREA</u>	i) All COMPANY CASES starting with letter ' <b>A</b> ' to ' <b>M</b> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <b>A</b> ' to ' <b>M</b> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		<p>Areas falling under the State of Uttarakhand-Districts of Almora &amp; Bageshwar</p>	
		<p>Income-tax Officer, Ward-2, Almora, ZILA PANCHAYAT BHAWAN, DHARANAULA, ALMORA Ph: 05962-230092 Fax: 05962-230092</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand-Districts of Almora &amp; Bageshwar</p>	<p>i) All COMPANY CASES starting with letter '<u>N</u>' to '<u>Z</u>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>N</u>' to '<u>Z</u>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, Ward, LINK ROAD, PITHORAGARH Ph: 05964-225388 Fax: 05964-225388</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand- Districts of Pithoragarh and Champawat (except Tanakpur Tehsil)</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, MANDI PARISAR, PILIBHIT ROAD, KHATIMA Ph: 05943-253299 Fax: 05943-253299</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand- Khatima &amp; Sitarganj Tehsils of District Udham Singh Nagar, District Tanakpur Tehsil of Champawat District.</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range, Kashipur, STATION ROAD, KASHIPUR Ph: 05947-261104 Fax: 05947-276418	Deputy/Asstt. Commissioner of Income-tax, Circle, Kashipur, STATION ROAD, KASHIPUR Ph: 05946-281177 Fax: 05946-225552  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-District of Udham Singh Nagar (excluding Khatima, Kichha & Tehsils.) Ramnagar Tehsil of Nainital District	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-1, Kashipur, STATION ROAD, KASHIPUR Ph: 05947-261106 Fax: 05947-261106  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Kashipur & Jaspur Tehsil of Udham Singh Nagar District	i) All COMPANY CASES starting with letter <b><u>'A' to 'J'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A' to 'J'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-2, Kashipur, STATION ROAD, KASHIPUR Ph: 05947-261108 Fax: 05947-261106  <u>TERRITORIAL AREA</u> Areas falling under the State of Uttrakhand-Kashipur & Jaspur Tehsil of	i) All COMPANY CASES starting with letter <b><u>'K' to 'Q'</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'K' to 'Q'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		Udham Singh Nagar District	
		<p>Income-tax Officer, Ward-3, Kashipur, STATION ROAD, KASHIPUR Ph: 05947-261104 Fax: 05947-261107</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand-Kashipur &amp; Jaspur Tehsil of Udham Singh Nagar District</p>	<p>i) All COMPANY CASES starting with letter '<b>R</b>' to '<b>Z</b>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<b>R</b>' to '<b>Z</b>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, Ward, Bazpur</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand- Bazpur &amp; Gadarpur Tehsils of Udham Singh Nagar District</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
		<p>Income-tax Officer, Ward, Ramnagar</p> <p><u>TERRITORIAL AREA</u> Areas falling under the State of Uttarakhand- Ramnagar Tehsil of Nainital District.</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	<p><b>JCIT, Range-1,</b> AAYAKAR BHAWAN, 38-M.G. MARG, CIVIL LINES, ALLAHABAD. <b>Ph:</b> 0532-2408228 <b>Fax:</b> 0532-2400185</p>	<p>ACIT/DCIT, Circle-1, AAYAKAR BHAWAN, 38-M.G. MARG, CIVIL LINES, ALLAHABAD. Ph: 0532-2407330 Fax: 0532-2407330</p> <p><b>TERRITORIAL AREA</b></p> <p>Phulpur, Handia, Soraon, Karchana, Meja, Koraon, Bara Tehsils of Allahabad District and in the following Municipal Wards / localities / mohallas of Allahabad City:-Malakraj, Bairahna. Old Lashkar Lines (as comprised in Ward No. 2): Govindpur, PuraGaderia, SaraiLaj, Bhulaikapura (as comprised in Ward No.3); Krishna Nagar, Talab Naval Rai (as comprised in Ward-No.S); Mumfordgarj, NayaPurwa, Stanley Road, RaiBahadur Ram Charan Das Road( as comprised in Ward No.9); Jahagirabad, Mahewa Patti. PurabUparhar. Indalpur, ChakLalMohammad.ChakAtaullah, Glass Factory, Jahangirahad. Kharkauni, Bhatta, Chandpur ( as comprised in Ward No. 10): Tagore Town, MotiLal Nehru Road, Amar NathJhaMarg, Madan Mohan MalviyaMarg, Tagore Town, JawaharLal Nehru Road, FatehpurBichuwa, Hashimpur. Hashimpur Road, C.Y, Chintamani Road, Mahatma Gandhi Marg, Liddle Road, MotiLal Nehru Road, (as comprised in Ward No.11); Railway Kshetra-NawabYousuf Road, Railway Colony, Balaipur Colony, Loco Colony East, Loco Colony West, Loco Yard, Coaching Yard, Hastings Road, Sarojini Naidu Marg., Napier Road, Drumond Road, Auckland Road, M.G.Marg, P.D.Tandon Road, Elgin Road, Edmonston Road, Thomhil</p>	<p>(a) All persons (<i>other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies</i>) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3);</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above, having returned income /loss of above Rs 10 Lakh.</p> <p>(e) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income/loss of above Rs.10 Lakh.</p>

	<p>Road, Muir Road, Clive Road, Colvin Road, Railway Colony North, Traffic Colony West, Traffic Colony East (as comprised in Ward.No.13); BaghambhariGaddi, BuxiKhurd (as comprised in Ward No.14); Civil KshetraPratham-NawabYousuf Road, Mahatma Gandhi Marg, LalBahadurShastriMarg, TashkantMarg, Clive Road, Mehta ChikitsalayaMarg, Stratchy Road, Sardar Patel Marg, Smith Road, Cooper Road, Loyal Road, Kamla Nehru Road,Kasturba Gandhi Marg(as comprised in Ward No.16); Civil Kshetra-II, Clive Road, Stratchey Road, Cooper Road, Kasturba Gandhi Marg, Kamla Nehru Road, P.D. TandonMarg, TejBahadurSapru Road, TashkantMarg, Maharishi DayanandMarg, Whole area of Muir Road, Layal Road (as comprised in Ward No.17); Rajapur, Thornhill Road, P.D. Tandon Road, Minto Road, Muir Road, Stanley Road, South part of N.K.Mukherjee Road, Circular Road, Newada including Ashok Nagar, N K. Mukherjee Road, Hastings Road, Drumond Road, Stratchcy Road, Clive Road(as comprised in Ward No.18); Katghar- Katghar, Baluaghat (as comprised in Ward No.20); Allenganj, Ram Priya Road, ChotaBaghada, Dharhariya, Allenganj, Karanpur including Road going towards Prayag Station, Church Lane, MotiLal Nehru Road, Sir P.C.Banerjee Road, Bund Road, Ram NarainLal Road, Master Dwarika Prasad Road, Master ZahrulHasan Road, Ganga NathJhaMarg North Part (as comprised in Ward No.21); Phaphamau Bazar-Village Phaphamau, Shivkuti,Chilla (as comprised in Ward No.22); PuraPadain, Daraganj, PuraDalel ((as comprised in Ward NO.23); Naini-DubeyKaTalab, Naini Railway Colony, Cheoki, NainiTaluka, NainiDadri, NaiBazar,ChakDaud Nagar, Kazipur, Uparhar, Daud Nagar (as comprised in Ward No.25); Muirabad, Rajapur, Beligaon, Stanley Road (as comprised in Ward No.27); Salory, KailashPuri, ChandpurSalory, Om Gayatri Nagar, Sadiyabad, Shuturkhana «as comprised in Ward NO.28); Madhwaapur,TularamBagh, Sohbatibagh, New Lashkar Lines (as comprised in Ward No.29); ChakBhatai, PuraFateh Mohammed, Lokpur «as comprised in Ward No.32); ChakDondi, ChakFaizullah, Jail Area (as comprised inWard No.33); Teliarganj, Mehdauri, Shilakhana, Jondhwal (as comprised in Ward No.34); ChakRaghunath, Bongwa, ChakDondi (as comprised in Ward No.35); Shararabagh, Kothaparcha, Croswait Road, ChaurchandMitra Road, Shahrarabagh, Idgah, GosaiTola,</p>	
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	<p>Lakhpat Rai Lane, K.P. Kakkar Road, Shiv Charan Lal Road (as comprised in Ward No.36); Mohatsimganj, BadshahiMandi (as comprised in Ward No.37); Darbhanga Castle, Baba Ji KaBagh, Panna Lal Road, Colonelganj, Lowther Road, C. Y. Chintamani Road, Maharishi Dayanand Marg, Amarnath Jha Marg, Moti Lal Nehru Road, Kamla Nehru Road, Eastern Part of M.G. Marg to Allahabad University Road (as comprised in Ward No.38); Rambagh-Lowther Road, Ram Bagh complete area, Seva Samiti Road, Bai-ka-bagh, G.T.Road, Both side of Eastern area of Lowther Road, Triveni Road (as comprised in Ward No.39); Mutthiganj, Mahbiran Gali (as comprised in Ward No.40); Azad Square (South Malaka), North Malaka, Swarup Rani Hospital, Manovigyan ShaIa, Malaka Colony, Badlepur Kayasth Pathshala, Hewet Road, Lowther Road, M.G.Road, K.P.College, Niranjana Cinema, Eastern part of M.G. Marg from Railway Over Bridge (as comprised in Ward No.41); Daraganj-Daraganj, Mori, Meera Gali, Buxi Kalan, Buxi Khurd (as comprised in Ward No.43), Bakhtiari, Kasturba Gandhi Marg, Muir Road, Master Zahrul Hasan Road, University Road, Katra, Southern Part of Chintamani Ghosh Road, Mission Compound (as comprised in Ward No.45); Nai Basti-Nai Basti, Mutthiganj (as comprised in Ward No.46), Alopi Bagh, Matiara (as comprised in Ward No.47); Bahadurganj-Bahadurganj, Mutthiganj including Hatia (as comprised in Ward No.51); Pura Dhaku-Nai Basti, Pura Dhaku (as comprised in Ward No.52); Badshahi Mandi, Jauhari Tola, Chak, Kucha Shyam Das, Chahchand, Pandariba, Badshahi Mandi, Johnstonganj (as comprised in Ward No.56); Chaukhandi, Purawaldi (as comprised in Ward No.57); Khalasi Line-Khalasi Line, Triveni Road, Centre part of Shanker Lal Bhargava Road (as comprised in Ward No.58); New Katra, Muir Road, Stanley Road, Lajpat Rai Road, Master Zahrul Hasan Road, Kasturba Gandhi Marg, Beli Road, A-Beli Road, B-Beli Road, C-Beli Road, Beli Revenue, Batuk Chand Banerjee Road, New Katra Extension, Mission Road (as comprised in Ward No.60); Katra - Master Zahrul Hasan Road, Both side of Luxmi Talkies, Ganga Nath Jha Marg, Southern Part of Zahrul Hasan Road to University Road, Katra, Northern Part of Chintamani Ghosh Road, University Road, Mission Road, Fakireganj (as comprised in Ward No.61); Bharadwajpuram, Pura Dalel, Allahpur, Dandia,</p>	
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		<p>Sohbatiabagh (as comprised in Ward No.62); PuraDalel,BaghambariGaddi as comprised in Ward No.65),Meerganj,Tripolia,MahajaniTola(as comprised in Ward No.70).Chowk.</p>	
		<p>ITO, Ward-1(1), 38, M.G.Marg, Civil Lines, Allahabad Tele(0532)2407330</p> <p><u>TERRITORIAL AREA</u> As mentioned above</p>	<p>(a) All persons <i>(other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies)</i> deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3).;</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above having returned income /loss upto Rs 10 Lakh and having their name beginning with <b>A to F</b>.</p> <p>(ii) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income /loss upto Rs 10 Lakh and having their name beginning with <b>A to F</b>.</p>

		<p>ITO, Ward-1(2), 38, M.G.Marg, Civil Lines, Allahabad Tele(0532)2407330</p> <p><u>TERRITORIAL AREA</u> As mentioned above</p>	<p>(a) All persons (<i>other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies</i>) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3).;</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above having returned income /loss upto Rs.10 Lakh and having their name beginning with <b>G to K</b>.</p> <p>(e) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>G to K</b>.</p>
		<p>ITO, Ward-1(3), 38, M.G.Marg, Civil Lines, Allahabad Tele(0532)2400870</p> <p><u>TERRITORIAL AREA</u> As mentioned above</p>	<p>(a) All persons (<i>other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies</i>) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3).;</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above having returned income/loss upto Rs 10 Lakh and having their name beginning with <b>L to O</b>.</p>

			<p>(e) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>L to O</b>.</p>
		<p>ITO, Ward-1(4), 38, M.G.Marg, Civil Lines, Allahabad Tele(0532)2400084</p> <p><u>TERRITORIAL AREA</u> As mentioned above</p>	<p>(a) All persons (<i>other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies</i>) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3).;</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>P to R</b> .</p> <p>(ii) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>P to R</b>.</p>

		<p>ITO, Ward-1(5), 38, M.G.Marg, Civil Lines, Allahabad</p> <p><u>TERRITORIAL AREA</u> As mentioned above</p>	<p>(a) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3).;</p> <p>(b) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3).</p> <p>(c) All persons whose income consists mainly of income from government salaries and residing within Allahabad District;</p> <p>(d) All existing and new cases of the persons referred above having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>S to Z</b>.</p> <p>(e) All existing and new cases of the persons deriving income from medical profession of entire district of Allahabad having returned income /loss uptoRs 10 Lakh and having their name beginning with <b>S to Z</b>.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	<b>JCIT, Range-2, 38, M.G.Marg, Civil Lines, Allahabad Tele/Fax(0532)2408228</b>	ACIT/DCIT, Circle-2, 38, M.G.Marg, Civil Lines, Allahabad Tele(0532)2400354  <u>TERRITORIAL AREA</u> Entire Fatehpur and Kaushambi district, and following municipal wards / localities / Mohall's of Allahabad city. Mundera, Lal Bihara,Chak Ponghat, Adarsh Colony, Ibrahimpur, Chak Mundera, Nai Bazar Bamhrauli, Ponghat, Begum Sarai, Neem Sarai, Mundera Bazar, Mundera Gaon, Bamhrauli Airdrome, Mundera (as comprised in Ward No.1); Harawra-Harawara, Dhoomanganj, Jairampur, Jayantipur, Southern part of GT Road, Kanhaipur, PAC Ground, Bijli Ka Pura, Nangi Hauli, Meerapatti, Gayasuddinpur (as comprised in Ward No.4), Rajruppur-Rajruppur, Chak Niratul, Kasari Masari including Subedarganj Railway Colony, Jairampur (as comprised in Ward No.5); Nihalpur- Sarai Khuldabad, Nihalpur, Bhavapur(as comprised in Ward no.6); Dariyabad Part-I: Dariyabad, Malviya Nagar ( as comprised in Ward No.7); Karelabagh- Karelabagh Gaon,Ainuddinpur, Pura Madari, Chowki Karamat, Kareli Scheme including Block No.A &B, Noorullah Road (as comprised in Ward No.12); Sulem Sarai- Sulem Sarai, Tadbag alias Kadam Rasool,Bhola Ka Purwa, Ramman Ka Pura, Khariya (as comprised in Ward No.15); Meerapur-	(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies having returned income/Loss of more than Rs. 15 lacs.  (b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3) and having returned income/loss of more than Rs.10 lacs in the cases of non-Corporate assesseees and also all existing and new cases of the persons deriving income from legal profession and / or the profession of accountancy in the entire Allahabad, Fatehpur and Kaushambi districts having returned income/Loss of more than Rs.15 lacs in the cases of Corporate assesseees and more than Rs.10 lacs in the cases of non-Corporate assesseees.  (c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3) (e) All persons whose income consists mainly of income from salaries and residing within the district of Allahabad , Fatehpur & Kaushambi (excluding those in employment with the government in Allahabad district);

	<p>Sadiyapur, Eastern part of Meerapur from Noorullah Road to Karelalbagh ( as comprised in Ward No.19); Dariyabad Part-II- Dariyabad including Kakkar Nagar, Shaukat Ali Road (as comprised in Ward No.24); Pura Manohar Das, Sultanpur Bhawa (as comprised in. Ward No.26); Umarpur Newa-Akbarpur,Sulem Sarai, Pritam Nagar Awas Yojna, Jayantipur (as comprised in Ward No.30); Kareli-Kareli, Kareli Scheme-C, B &amp;E, Noorullah Road, Shaukat Ali Road- Block No. B to Shola Market(as comprised in Ward No.31); Malviya Nagar- Malviya Nagar, Yahiapur, Kuncha Rai Ganga Prasad, Khushal parvat (as comprised Ward No.42); Khuldabad- Khuldabad, Gariwan Tola (as comprised in Ward No.44); Tulsipur-Tulsipur, Rasoolpur, Noorullah Road (as comprised in Ward No.48); Beniganj- Beniganj, Chakia, Kasari Masari Road, Karbala (as comprised in Ward No.49); Saraigadhi-Saraigadhi, Shahnoor Ali Ganj, Gadhi, Leader Road, Both side of Noorullah Road; Station Area, Station Yard, Goodshed Area, Old Police Line area, Dr. Katju Road (as comprised in Ward No.50); Sultanpur Bhawa- Sultanpur Bhawa, Gangaganj, Noorullah Road, Pura Manohar Das (as comprised in Ward No.53); Lukerganj-Lukerganj, Ghanshyam Nagar Rly. Colony, DSA Ground, Leader Road, Khusrobagh, Sarai Khuldabad(as comprised in Ward No.54); Attarsuiya-Attarsuiya, Malviya Nagar,Atala (as Comprised in Ward No.55); Rani Mandi-Daira Shah Gulam Ali, Nakhas Kohna, Rani Mandi, Koftgira Tola, Kotwali, Hammam, Subzi Mandi, Thatheri Bazar (as comprised in Ward No. 59); Himmatganj- Himmatganj, Bhusauli Tola, Kala Danda (as comprised in Ward No.63); Shahganj-Shahganj, Pan Dariba,</p>	
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		<p>Johnstonganj, Leader Road, Tazia Kalan (as comprised in Ward No.64); AtaiataIa,• Gulab Bari(as comprised in Ward No.66); Daira Shah Azmal-Yakutganj, Daira Shah Azmal, Koilhan Tola(as comprised in Ward No.67); Dondipur-Minhajpur-Nala Bund Tola, Dondipur, Katju Road(as comprised in Ward No.68); Buxi Bazar-Ahmedganj, Buxi Bazar, Daira Shah Mohd.Shafi, Baidan Tola, Kaziganj(as comprised in Ward No.69); Meerganj-Chowkganga Das, Sarai Meer Khan, Gujrati Mohalla, Rani Mandi, Akhada Man Khan, Bajaja.</p>	
		<p>Income Tax Officer, Ward-2(1), 38, M G Marg, Civil Lines, Allahabad Tele(0532)2400354</p> <p><u>TERRITORIAL AREA</u> As above excluding Fatehpur and Kaushambi districts.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and Managing Directors, Directors, Managing Agents or representative assesseees of the companies .</p> <p>(b) All persons(other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3) .</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All persons whose income consists mainly of income from salaries and residing within Allahabad district (excluding those in employment with the government in Allahabad district);</p> <p>(e) All existing and new cases of the persons referred above, having returned income/Loss of less than Rs. 15 lacs in the cases of Corporate assesseees and less than Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the <b>A to H</b>.</p> <p>(f) All existing and new cases of the persons deriving income from legal profession and / or the profession of accountancy in the entire Allahabaddistrict having returned income/Loss of upto Rs.15 lacs in the cases of Corporate assesseees and upto Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the alphabet <b>A to H</b></p>

		<p>Income Tax Officer, Ward-2(2), 38, M G Marg, Civil Lines, Allahabad Tele(0532)2400354</p> <p style="text-align: center;"><u>TERRITORIAL AREA</u> As above excluding Fatehpur and Kaushambi districts.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and Managing Directors, Directors, Managing Agents or representative assesseees of the companies .</p> <p>(b) All persons(other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3) .</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All persons whose income consists mainly of income from salaries and residing within Allahabad district (excluding those in employment with the government in Allahabad district);</p> <p>(e) All existing and new cases of the persons referred above, having returned income/Loss of less than Rs. 15 lacs in the cases of Corporate assesseees and less than Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the <b>I to Q</b> .</p> <p>(f) All existing and new cases of the persons deriving income from legal profession and / or the profession of accountancy in the entire Allahabad district having returned income/Loss of upto Rs.15 lacs in the cases of Corporate assesseees and upto Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the <b>I to Q</b> .</p>
		<p>Income Tax Officer, Ward-2(3), 38, M G Marg, Civil Lines, Allahabad Tele(0532)2400354</p> <p style="text-align: center;"><u>TERRITORIAL AREA</u> As above excluding Fatehpur and Kaushambi districts.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and Managing Directors, Directors, Managing Agents or representative assesseees of the companies .</p> <p>(b) All persons(other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3) .</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All persons whose income consists mainly of income from salaries and residing within Allahabad district (excluding those in employment</p>

			<p>with the government in Allahabad district);</p> <p>(e) All existing and new cases of the persons referred above, having returned income/Loss of less than Rs. 15 lacs in the cases of Corporate assesseees and less than Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the <b>R to Z</b> .</p> <p>(f) All existing and new cases of the persons deriving income from legal profession and / or the profession of accountancy in the entire Allahabad district having returned income/Loss of upto Rs.15 lacs in the cases of Corporate assesseees and upto Rs.10 lacs in the cases of non-Corporate assesseees having their name beginning with the <b>R to Z</b> .</p>
		<p>Income Tax Officer Ward 2(4) Fatehpur Tele(05180)224522</p> <p><u>TERRITORIAL AREA</u> Fatehpur District of U.P.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and Managing Directors, Directors, Managing Agents or representative assesseees of the companies .</p> <p>(b) All persons(other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3) .</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All persons whose income consists mainly of income from salaries and residing within the territorial areas mentioned in column (3)</p> <p>(e) All existing and new cases of the persons deriving income in the entire fatehpur district having returned income/Loss of upto Rs.15 lacs in the cases of Corporate assesseees and upto Rs.10 lacs in the cases of non-Corporate assesseees residing within the territorial areas mentioned in column (3).</p>
		<p>Income Tax Officer Ward 2(5) Kaushambi Tele(0532)2400354</p> <p><u>TERRITORIAL AREA</u> Kaushambi District of U.P.</p>	<p>(a) Persons being companies registered under the Companies Act, 2013 or under the Companies Act, 1956 having its registered office or principal place of business in the territorial areas mentioned in column (3) and Managing Directors, Directors, Managing Agents or representative assesseees of the companies .</p> <p>(b) All persons(other than companies and their Managing Directors,</p>

			<p>Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All persons whose income consists mainly of income from salaries and residing within the territorial areas mentioned in column (3)</p> <p>(e) All existing and new cases of the persons deriving income in the entire Kaushambi district having returned income/Loss of upto Rs.15 lacs in the cases of Corporate assesseees and upto Rs.10 lacs in the cases of non-Corporate assesseees residing within the territorial areas mentioned in column (3).</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1.	<b>JCIT, Range-3, Mirzapur Tele/Fax(05442)22203 7</b>	<b>Dy./Asstt. Commissioner of Income Tax, Circle-3, Mirzapur Tele(05442)222003</b>  <u>TERRITORIAL AREA</u> Mirzapur and Sonebhadra Districts of U.P.	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of</p>

			the entire Mirzapur and Sonebhadra districts having returned income/Loss of more than Rs.15 lacs in the cases of Corporate assesseees and more than Rs.10 lacs in the cases of Non-corporate assesseees.
		<p>Income Tax Officer, Ward-3(1), Mirzapur Tele(05442)220050</p> <p><u>TERRITORIAL AREA</u> Mirzapur District of U.P.</p>	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of the entire Mirzapur district having returned income/Loss up to Rs.15 lacs in the cases of Corporate assesseees and up to Rs.10 lacs in the cases of Non-corporate assesseees, having their names starting with the alphabets <b>A to L &amp; S</b>.</p>
		<p>Income Tax Officer, Ward-3(2), Mirzapur Tele(05442)221490</p> <p><u>TERRITORIAL AREA</u> Mirzapur District of U.P.</p>	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of the entire Mirzapur district having returned income/Loss up to Rs.15 lacs in the cases of Corporate assesseees and up to Rs.10 lacs in the cases of Non-corporate assesseees, having their names starting with the alphabets <b>M to Z &amp; (except S)</b>.</p>

	<p>Income Tax Officer, Ward-3(3), Sonebhadra Tele(05442)221490</p> <p><u>TERRITORIAL AREA</u> Sonebhadra District of U.P.</p>	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of the entire Sonebhadra district having returned income/Loss up to Rs.15 lacs in the cases of Corporate assesseees and up to Rs.10 lacs in the cases of Non-corporate assesseees, having their names starting with the alphabets <b>M to R &amp; U</b>.</p>
	<p>Income Tax Officer, Ward-3(4), Sonebhadra Tele(05442)265652</p> <p><u>TERRITORIAL AREA</u> Sonebhadra District of U.P.</p>	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of the entire Sonebhadra district having returned income/Loss up to Rs.15 lacs in the cases of Corporate assesseees and up to Rs.10 lacs in the cases of Non-corporate assesseees, having their names starting with the alphabets <b>S to Z &amp; (except U)</b>.</p>
	<p>Income Tax Officer, Ward-3(5), Sonebhadra</p> <p><u>TERRITORIAL AREA</u> Entire Sonebhadra District of U.P</p>	<p>(a) All persons being companies registered under the Companies Act, 2013 in the territorial areas mentioned in column (3) and its Managing Directors, Directors, Managing Agents or representative assesseees of the companies.</p> <p>(b) All persons (other than companies and their Managing Directors, Directors, Managing Agents or their representative assesseees who manage the affairs of such companies) deriving income from business or profession and whose principal place of business or profession is within the territorial areas mentioned in column (3)</p> <p>(c) All persons deriving income from sources other than business or</p>

			<p>profession and residing within the territorial areas mentioned in column (3)</p> <p>(d) All existing and new cases of the persons referred above in respect of the entire Sonebhadra district having returned income/Loss up to Rs.15 lacs in the cases of Corporate assesseees and up to Rs.10 lacs in the cases of Non-corporate assesseees, having their names starting with the alphabets <b>A to L</b>.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-1, Varanasi, Aayakar Bhawan, M.A. Road, Varanasi Ph: 0542-2508344	Deputy/Asstt. Commissioner of Income-tax, Circle-1, Varanasi, Aayakar Bhawan, M.A. Road, Varanasi Ph: 0542-2501193  <u>TERRITORIAL AREA</u>  Chowk and Chowk & Chetganj Wards of Municipal Corporation Varanasi & also in areas of Brahmapuri, Gali, Gwal Das Sahu bearing No. K-36, K-37, K-38 located in Mohalla Golghar & Gopal Mandir pertaining to Kotwali Municipal Ward. District of Bhadohi (Sant Ravi Das Nagar)	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,  iii) All Central/State Govt. (except Railways/Semi Govt./Private Sector/Autonomous bodies (excluding BHU and other employees) including employees of Income Tax Department working in CIT, Varanasi Charge except those employees in whose case jurisdiction has been assigned to any other officer under the administrative control of CIT, Varanasi whose main source of income consists of Income chargeable under the head salary and whose place of employment of residence is situated in the Revenue District of Varanasi having income more than Rs.10 Lacs.  iv) All assesseees including salary cases who are residing or having their principal place of business/profession/employment within the territorial area of revenue District of (Sant Ravi Das Nagar), Bhadohi having income more than Rs.10 Lacs.
		Income-tax Officer, Ward-1(1), Varanasi, Aayakar Bhawan, M.A. Road, Varanasi  <u>TERRITORIAL AREA</u>  Areas of Chowk Municipal Ward situated at Eastern side (Left side) of Maidagin-Godaulia Road including Brahmpuri (K-36.....) Gwal Das Sahu Lane (K-37.....) Brahmpuri, (K-38...) (Gopal Mandir and Golghar) of Kotwali Municipal Ward. District of Bhadohi (Sant Ravi Das Nagar)	i) All COMPANY CASES , having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES having return income/loss upto Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,  iii) Salary cases of all Central and State Government Employees (except Railways, DLW and all State and Central Government teachers).

	<p>Income-tax Officer, Ward-1(2), Varanasi, Aayakar Bhawan, M.A. Road, Varanasi</p> <p><u>TERRITORIAL AREA</u></p> <p>Area of Chowk Municipal Ward situated at western side (Right side) of Maidagin-Godaulia Road.</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p> <p>iii All SALARY CASES of employees of autonomous body/Semi Government/ public sector (excluding BHU and other University).</p> <p>iv All salary cases of Central and State Government teachers.</p>
	<p>Income-tax Officer, Ward-1(3), Varanasi, Aayakar Bhawan, M.A. Road, Varanasi</p> <p><u>TERRITORIAL AREA</u></p> <p>Area of Chetganj Municipal Ward</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p> <p>iii) All salary cases of Private Sector employees.</p>
	<p>Income-tax Officer, Ward-1(4), (Bhadohi-1), INCOME TAX OFFICE, BHADOHI Ph: 05414-225276</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue district of Bhadohi,</p>	<p>i) All COMPANY CASES starting with letter '<b>A to M</b>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<b>A to M</b>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>
	<p>Income-tax Officer, Ward-1(5), Bhadohi-II, INCOME TAX OFFICE, BHADOHI Ph: 05414-225276</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue district Bhadohi</p>	<p>i) All COMPANY CASES starting with letter '<b>N to Z</b>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<b>N</b>' to '<b>Z</b>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-2, Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI Ph: 0542-2508344	Deputy/Asstt. Commissioner of Income-tax, Circle-2, Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI  <u>TERRITORIAL AREA</u> District of Varanasi -Areas falling in Bhelpura, Nagwa, Dashwshwamedh & Adampura Wards of Municipal Corporation (Nagar Nigam), Varanasi & Distt of Ballia.	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-2(1), Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI  <u>TERRITORIAL AREA</u> Area of Dashaswamedh Municipal Ward excluding Mohallas of Madanpura and Pandey Haveli of Varanasi District.	i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,  iii All the Salary employees of Railways ( Other than of DLW ) of Varanasi District.
		Income-tax Officer, Ward-2(2), Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI  <u>TERRITORIAL AREA</u> Area of Bhelpura Municipal Ward of Varanasi District and also including Mohallas of Madanpura and Pandey Haveli of Dashaswamedh Municipal Ward.	i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,  iii All the SALARY CASES of the employees of BHU including IMS and any other University situated in the territorial area of Revene Ditriect of Vanranasi.

	<p>Income-tax Officer, Ward-2(3), Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI</p> <p><u>TERRITORIAL AREA</u> Area of Adampura &amp; Nagwa Municipal Wards of Varanasi District</p>	<p>i) All COMPANY CASES, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p> <p>iii) All the SALARY employees of DLW of Varanasi Direstrict.</p>
	<p>Income-tax Officer, Ward-2(4), Ballia-1, INCOME TAX OFFICE, BALIA</p> <p><u>TERRITORIAL AREA</u> District of Ballia</p>	<p>i) All COMPANY CASES starting with letter '<b>A to M</b>' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<b>A to M</b>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-2(5), Ballia-2, INCOME TAX OFFICE, BALIA</p> <p><u>TERRITORIAL AREA</u> District of Ballia</p>	<p>i) All COMPANY CASES starting with letter "<b>N to Z</b>" of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<b>N to Z</b>' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-3, Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI Ph: 0542-2508344	Deputy/Asstt. Commissioner of Income-tax, Circle-3, Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI  <u>TERRITORIAL AREA</u>  Districts of Varanasi, Areas falling in Sarnath, Shivpur, Sikraul, Jaitpura & Kotwali [excluding Brahmpuri, Gwal Das Sahu Lane bearing Nos. K-36, K-37 & K-38 located in Mohalla Golghar and Gopal Mandir pertaining to Kotwali Ward] Wards of Municipal Corporation (Nagar Nigam), Varanasi  And  District of Ghazipur & District of Chandauli(temporary Headquarter at Varanasi)	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.
		Income-tax Officer, Ward-3(1), Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI  <u>TERRITORIAL AREA</u> Area of Sikraul Municipal Ward of Varanasi District and territorial area situated outside the Municipal Limit of Varanasi but within the Revenue District of Varanasi excluding area touched with Ghazipur District.	i) All COMPANY CASES, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,  iii) All SALARY CASES OF NATIONALIZED BANK employees of Varanasi District.

	<p>Income-tax Officer, Ward-3(2), Varanasi, AAYAKAR BHAWAN, M.A. ROAD, VARANASI</p> <p><u>TERRITORIAL AREA</u></p> <p>Area of Kotwali Municipal Ward (excluding Brahmpuri(K-36), Gwal Das Sahu Lane (K-37), Brahmpuri (K-38), Gopal Mandir and Golghar) and Jaitpura Municipal Ward.</p>	<p>i) All COMPANY CASES, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension, having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p> <p>iii) All the SALARY CASES OF Insurance Companies employees of Varanasi Direstrict.</p>
	<p>Income-tax Officer, Ward-3(3), Chandauli stationed at Mughalsarai.</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue District of Chandauli</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>
	<p>Income-tax Officer, Ward-3(4), Varanasi</p> <p><u>TERRITORIAL AREA</u></p> <p>Area of Sarnath Municipal Ward and Shivpur Municipal Ward, Varanasi</p> <p>And</p> <p>Areas of outer side of Varanasi District touching with Ghazipur District.</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p> <p>iii) All the Salary cases of Private Bank Employees of District Varanasi.</p>
	<p>Income-tax Officer, Ward-3(5), Ghazipur Mohall- Khajuria, Post- Peer Nagar, Ghazipur</p> <p><u>TERRITORIAL AREA</u></p> <p>District of Ghazipur</p>	<p>i) All COMPANY CASES starting with letter <b><u>A to Z</u></b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b><u>'A to Z'</u></b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-1, Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2334136 Fax: 0551-2334136	Deputy/Asstt. Commissioner of Income-tax, Circle-1, Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2333433 Fax: 0551-2334136  <u>TERRITORIAL AREA</u> District of Gorakhpur and District of Maharajganj	i) All COMPANY CASES, having return income/loss, exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-1(1), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2338697  <u>TERRITORIAL AREA</u>  (1)Left hand side of Jhungia to Dharmshala Chowk to Kali Mandir To Golghar to Ganesh Chowk to Katchery Chouraha road consists of following localities: (i). Jhungia, Noutan, Gulharia, Mudila, Medical College , Jungle chhatradhari, Part of Salempur urf Mugulpur. Part of Chargaon, Shaktinagar, Part of Harsevakpur no. 1,Part of Basharatpur, ward no. 31, Shahpur, Dharpur, Ward no. 59, Goshipurwa, Part of ward no. 49, Bheriyagarh, Assuran, Dharmshala chowk, Mohaddipur, Ward 48 Girdharganj including	i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		<p>Kooraghat, Girdharganj Bazar, Vishunpurwa, Purani Chungi, Mahadev Zharkhandi Mela Sthan Mahadev Zharkhandi Turkna no. 1 including Mahadev Zharkhandi no. 1 new area, Khorabar urf Suba Bazar. Ward no. 18 Madan Mohan Engineering College including Mahadev Zharkhandi no. 2, Ashoka Gas Godown Road, Khotta Ward no. 52.</p> <p>(ii) Semra, Harsevakpur, Jungle Salikram, Ward no 15, Jungle Dhusad, Jungle Shivpur, Shivpur Shahbajganj, ward no. 11, Jungle Mataddin, Jungle Tinkonia, Jungle Hakim, Jungle Tulsiram, Paschimi ward no. 3, Jungle Tulsiram Purvi ward no. 22, Railway colony Bichhia ward no. 26, Jharna Tola ward no. 20, Mahadev Zharkhandi no. 3 New area, Dargahia ward no. 8, Military hospital and Playground</p> <p>(iii) Bilandpur, Daudpur, Rasoolpur Near Bealandpur,</p> <p>(iv) Betiahata ward no. 33, Betia hata Avastha colony, Hanuman Mandir Road, Golghar, Indira Bal Vihar, City Mall, Bhalotia Market, Zila Parishad Road, Gandhigali, Baldev Plaza left hand side from Ganesh Chowraha to Vijay Chowraha</p>	
		<p>Income-tax Officer, Ward-1(2), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203685 <u>TERRITORIAL AREA</u></p> <p>(1) Left hand side from Katchery chowraha to Ghosh company chowraha to Nakhas Chowk to Reti Chowk to Laldiggi (Geeta Press Road) upto Rapti Tatbandh. Right hand side from collectorate chowraha to Hanuman Mandir Road consists of</p>	<p>i) All COMPANY CASES, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

	<p>following localities:-</p> <p>(i)Allahdadpur ward no. 58, Reed Sahab Dharmshala, Khurrampur, Raiganj south and ward 39 ,Turkmanpur, Pandey hata, Hansupur, Hindi Bazar, Laldiggi, Basantpur, Basantpur khas, Thana Raj Ghat, Shahmahruf, Diwan Daya Ram Dhanmal, Kazipur khurd, Bankati chak,</p> <p>(2) Naushar Ward No. 6 including pipari, Mahewa, TransportNagar, Bargaon Mirzapur Madhuri Sugarpur Rustampur, Chilmapur, Bharwaliakhand, Bharwalia Bujurg. Gopalapur, Town hall, Ghosh Company, Reti road, ward no. 61 Miya Bazar, ward no. 68 Muftipur.</p> <p>3. Civil lines First ward no.42,civil line no second ward no.34, Roadways bus stand, Railway station, University chouraha,, kalepur, Paddleyganj, Kutchery Bus station</p>	
	<p>Income-tax Officer, Ward-1(3), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203685</p> <p><u>TERRITORIAL AREA</u></p> <p>(1) Tehsil Sahjanwa, Pipraich, Chauri Chaura, Campearganj of Gorakhpur</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-1(4), Maharajganj Ph: 0551-2203685</p> <p><u>TERRITORIAL AREA</u> District of Maharajganj,</p>	<p>i) All COMPANY CASES starting with letter <b>'A to Z'</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES starting with letter <b>A to Z</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

		<p>Income-tax Officer, Ward-1(5), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203685</p> <p><u>TERRITORIAL AREA</u> District of Gorakhpur</p>	<p>Employees of Central Government/ Public Sector Undertakings, Employees of State Government Public Sector Undertakings/corporation and Employees of Railways having total income up to Rs 10 Lacs.</p>
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Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-2, Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2205508 Fax: 0551-2205508	Deputy/Asstt. Commissioner of Income-tax, Circle-2, Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2338410 Fax: 0551-2338410  <u>TERRITORIAL AREA</u> District of Gorakhpur and District of Kushinagar	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-2(1), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203639  <u>TERRITORIAL AREA</u>  (1)Sumer Sagar to Tarang Crossing to Durga Barri to Tiwaripur up to Suraj Kund Railway Crossing. Right hand side from Dharamshala to Kali Mandir to Ganesh Chowk to Vijay Chouraha to Sumer Sager. (2) From Maniram to Jungle Beri Madhav to Bargadawa to Gorakhnath mandir to Gorakhnath over bridge upto Railway line consists of following localities: (i)Part of Zugia, ward no. 7 Fatehpur manvella, ward no. 16 FCI Jungle Beni Madhav 1&2 , ward no. 43 Rajendra Nagar Paschim, Ward no. 53, Vikas Nagar, Jungle Nokha no. 2 and 1 ward no.	i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

		<p>19, ward no 12 Lachhipur, ward no. 24, Ram Jankinagar ward no. 7, Lohia nagar, Right hand side from Zugia to Asuran Chowk to Dharamshal.</p> <p>Ward no. 55 Krishna Nagar Part of Bheriagarh , Basaratpur ward no. 5 part of ward no. 10 Rapti Nagar Industrial estate. Industrial area, part of chargawan, ward no. 9 Pokhar Bhinda urf Karim Nagar.</p>	
		<p>Income-tax Officer, Ward-2(2), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203639</p> <p><u>TERRITORIAL AREA</u></p> <p>(1) Left hand side from Cross Mall road to Vijay chouraha to Ali Nagar to Charan Lal Chowk to Beniganj Chowk to Ismailpur (2)Left hand side from Cross Mall road to Buxipur chauraha to Naserabad Khokhar Tala, Ghasikartra Nizampur, Narsinghpur consists of following localities: Khoonipur, Ismailpur, ward no. 67, Khokhar Tola, ward no. 41 Mizapur, ward no. 28 Narsinghpur (3) Left hand side to Railway line up to Rapti river consist of following localities. (i)Buxipur , Naseerabad, Khokhar Tola, Ghosi Kohra, Nizampur, Narsinghpur (ii) Sumer Sagar, Part of Vijay Chouraha, Ali Nagar, Tarang, Durga Bari, Tiwaripur (iii)Part of Dharamshal, Purdilpur</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

	<p>Income-tax Officer, Ward-2(3), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203639</p> <p><u>TERRITORIAL AREA</u></p> <p>(1) Tehsil Gola, Khajani, Basgaon of District of Gorakhpur</p>	<p>i) All COMPANY CASES having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-2(4), Kushinagar, INCOME TAX OFFICE, KUSHINAGAR Ph: 05564-246039</p> <p><u>TERRITORIAL AREA</u> District of Kushinagar,</p>	<p>i) All COMPANY CASES starting with letter <b>A to Z</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-2(5), Gorakhpur, AAYAKAR BHAWAN, CIVIL LINES, GORAKHPUR Ph: 0551-2203639</p> <p><u>TERRITORIAL AREA</u> District of Gorakhpur</p>	<p>Employees of State Government/Private Salary/Local Bodies/all Educational Institutions having total income up to Rs 10 Lacs.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax, Range-3, Azamgarh, INCOME TAX OFFICE, AZAMGARH Ph: 05462-228244 Fax: 05462-2228244	Deputy/Asstt. Commissioner of Income-tax, Circle-3, Azamgarh, INCOME TAX OFFICE, AZAMGARH Ph: 05462-228244 Fax: 0546-2228243  <u>TERRITORIAL AREA</u> District of Azamgarh, Mau & Deoria	i) All COMPANY CASES, having return income/loss , exceeding Rs 15 lakhs & above and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension where return income/loss is <b>more than</b> Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-3(1), Azamgarh, INCOME TAX OFFICE, AZAMGARH Ph: 05462-220340  <u>TERRITORIAL AREA</u>  Tehsil Sadar Azamgarh & Tehsil Lalganj, Mehnagar and Nizamabad.	i) All COMPANY CASES starting with letter ' <b>A to M</b> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>A to M</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,
		Income-tax Officer, Ward-3(2), Azamgarh, INCOME TAX OFFICE, AZAMGARH Ph: 05462-228244  <u>TERRITORIAL AREA</u>  Tehsil Sadar Azamgarh & Tehsil Fulpur, Sagadi and Budhanpur	i) All COMPANY CASES starting with letter ' <b>N to Z</b> ' of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors & Managing Directors, falling under territorial area as mentioned in COLUMN 3,  ii) All NON-COMPANY CASES/Salary/Pension starting with letter ' <b>N to Z</b> ' of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,

	<p>Income-tax Officer, Ward-3(3), Deoria, INCOME TAX OFFICE, DEORIA Ph: 05568-222541</p> <p><u>TERRITORIAL AREA</u></p> <p>Tehsils Deoria Sadar, Rudrapur and Bhatpar Rani of the revenue district of Deoria</p>	<p>i) All COMPANY CASES starting with letter '<u>A' to 'Z'</u> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>A' to 'Z'</u> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-3(4), Mau, INCOME TAX OFFICE, MAU Ph: 05472-220375 Fax: 05472-220375</p> <p><u>TERRITORIAL AREA</u></p> <p>Tehsils Ghoshi, Muhammadabad and Mau of the revenue district of Mau.</p>	<p>i) All COMPANY CASES starting with letter <b>A to Z</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter <b>A to Z</b> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>
	<p>Income-tax Officer, Ward-3(5), Deoria, INCOME TAX OFFICE, DEORIA Ph: 05568-222541</p> <p><u>TERRITORIAL AREA</u></p> <p>Tehsils Salempur &amp; Barhaj of the revenue district of Deoria and Tehsil of Madhuban of the revenue district of Mau.</p>	<p>i) All COMPANY CASES starting with letter <b>A to Z</b> of English Alphabet, having return income/loss up to Rs. 15 lakhs only and their Directors &amp; Managing Directors, falling under territorial area as mentioned in COLUMN 3,</p> <p>ii) All NON-COMPANY CASES/Salary/Pension starting with letter '<u>A' to 'Z'</u> of English Alphabet having return income/loss is up to Rs. 10 lakhs falling under territorial area as mentioned in COLUMN 3,</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Additional/Joint Commissioner of Income-tax(Exepmtions), Range, Lucknow	Deputy/Asstt. Commissioner of Income-tax(Exemptions), Circle, Lucknow  <u>TERRITORIAL AREA</u> (i) Revenue Districts of Lucknow, Barabanki, Unnao, Faizabad, Sultanpur, Amethi, Pratapgarh, Raebareli, Jaunpur, Basti, Gonda, Bahraich, Balrampur, Shrawasti, Ambedkar Nagar, Siddharth Nagar, Sant Kabir Nagar, Moradabad, Sambhal, Rampur, Amroha(Jyotiba Rao Phule Nagar), Badaun, Bijnore, Bareilly, Shahjahanpur, Pilibhit, Hardoi, Sitapur, Lakhimpur Kheri, Allahabad, Kaushambi, Fatehpur, Mirzapur, Sonebhadra, Varanasi, Bhadohi(Sant Ravi Das Nagar), Ballia, Ghazipur, Chandauli, Gorakhpur, Deoria, Mau, Azamgarh, Maharajganj and Kushinagar(Padrauna) in the State of U.P.  (ii) All the Revenue Districts in the States of U.P. and Uttarakhand.	i) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and having income above Rs.5 crore and claiming exemption under clauses (21), (22), (22A), (22B), (23), (23A), (23AAA), (23B), (23C), (23F), (23FA), (24), (46) and (47) of section 12 of the Income Tax Act, 1961.  ii) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and claiming exemption u/s 13A and u/s 13B of the Income Tax Act.
		Income-tax Officer(Exemptions), Ward, Lucknow  <u>TERRITORIAL AREA</u> Revenue Districts of Lucknow, Barabanki, Unnao, Faizabad, Sultanpur, Amethi, Pratapgarh, Raebareli, Jaunpur, Basti, Gonda, Bahraich, Balrampur, Shrawasti, Ambedkar Nagar, Siddharth Nagar, Sant Kabir Nagar in the State of U.P.	i) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and having income up to Rs.5 crore and claiming exemption under clauses (21), (22), (22A), (22B), (23), (23A), (23AAA), (23B), (23C), (23F), (23FA), (24), (46) and (47) of section 10, section 11 and section 12 of the Income Tax Act, 1961.

	<p>Income-tax Officer(Exemptions), Ward, Bareilly</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue Districts of Moradabad, Sambhal, Rampur, Amroha(Jyotiba Rao Phule Nagar), Badaun, Bijnore, Bareilly, Shahjahanpur, Pilibhit, Hardoi, Sitapur, Lakhimpur Kheri in the State of U.P.</p>	<p>i) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and having income up to Rs.5 crore and claiming exemption under clauses (21), (22), (22A), (22B), (23), (23A), (23AAA), (23B), (23C), (23F), (23FA), (24), (46) and (47) of section 10, section 11 and section 12 of the Income Tax Act, 1961.</p>
	<p>Income-tax Officer(Exemptions), Ward, Allahabad</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue Districts of Allahabad, Kaushambi, Fatehpur, Mirzapur, Sonebhadra in the State of U.P.</p>	<p>i) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and having income up to Rs.5 crore and claiming exemption under clauses (21), (22), (22A), (22B), (23), (23A), (23AAA), (23B), (23C), (23F), (23FA), (24), (46) and (47) of section 10, section 11 and section 12 of the Income Tax Act, 1961.</p>
	<p>Income-tax Officer(Exemptions), Ward, Varanasi</p> <p><u>TERRITORIAL AREA</u></p> <p>Revenue Districts of Varanasi, Bhadohi(Sant Ravi Das Nagar), Ballia, Ghazipur, Chandauli, Gorakhpur, Deoria, Mau, Azamgarh, Maharajganj and Kushinagar(Padrauna) in the State of U.P.</p>	<p>i) All cases of persons within the territorial jurisdiction as mentioned in the corresponding entry in Column No. (3) and having income up to Rs.5 crore and claiming exemption under clauses (21), (22), (22A), (22B), (23), (23A), (23AAA), (23B), (23C), (23F), (23FA), (24), (46) and (47) of section 10, section 11 and section 12 of the Income Tax Act, 1961.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Addl. CIT (TDS), Lucknow Aayakar Bhawan, 5, Ashok Marg, Lucknow Phone No. 0522-2233229 Fax: 2233230	DCIT/ACIT (TDS), Lucknow Aayakar Bhawan, 5, Ashok Marg, Lucknow Phone No. 0522-2233267 Fax: 2233267	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIIB or XVIIIBB in respect of all cases involving TDS amount of Rs. 10 lacs and above located in the state of Uttar Pradesh District of Lucknow, Unnao, Barabanki, Faizabad, Sultanpur, Amethi, Pratapgarh, Rae Bareilly, Jaunpur, Basti, Gonda, Bahraich, Balrampur, Shrawasti, Ambedkar Nagar, Siddharth Nagar and Sant Kabir Nagar and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS)-I, Lucknow Aayakar Bhawan, 5, Ashok Marg, Lucknow Phone No. 0522-2233296 Fax: 2233296	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIIB or XVIIIBB in respect of all cases involving TDS amount below Rs. 10 lacs pertaining to all the assesseees of Unnao District and the Assesseees whose name start with alfabate I to Z of Lucknow District and located in the state of Uttar Pradesh District of Lucknow, Unnao and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS)-II, Lucknow Aayakar Bhawan, 5, Ashok Marg, Lucknow Phone No. 0522-2233268 Fax: 2233268	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIIB or XVIIIBB in respect of all cases involving TDS amount below Rs. 10 lacs pertaining to all the assesseees of Barabanki, Gonda, Balrampur, Bahraich, Shrawasti District and the Assesseees whose name start with alfabate A to H of Lucknow District and located in the state of Uttar Pradesh District of Lucknow, Barabanki, Gonda, Balrampur, Bahraich, Shrawasti and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.

		Income Tax Officer (TDS), Sultanpur Income Tax Office, Sultanpur	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB in respect of all cases involving TDS amount below Rs. 10 lacs and located in the state of Uttar Pradesh District of Sultanpur, Amethi, Pratapgarh, Rae Bareilly and Jaunpur and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS), Faizabad Krishna Palace Annexe Civil Lines, Faizabad Phone No. 05278-228480	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB in respect of all cases involving TDS amount below Rs. 10 lacs and located in the state of Uttar Pradesh District of Faizabad, Ambedkar Naga, Basti, Sant Kabir Nagar and Siddharth Nagar and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Addl. CIT (TDS), Allahabad Aayakar Bhawan, 38, M.G. Marg, Civil Lines, Allahabad Ph. No. 0532-2407360 Fax: 2400874	DCIT/ACIT (TDS), Allahabad Aayakar Bhawan, 38, M.G. Marg, Civil Lines, Allahabad Phone No. 0532-2408343 Fax: 2408343	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIIB located in the state of Uttar Pradesh District of Allahabad, Kausambi, Fatehpur, Sonbhadra and Mirzapur being companies as defined under class 17 of section 2 of the IT Act, 1961 and having registered officer are the place of business or any office or branch or division or units in the area of district of Allahabad, Kausambi, Fatehpur, Sonbhadra and Mirzapur and all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS), Allahabad Aayakar Bhawan, 38, M.G. Marg, Civil Lines, Allahabad Phone No. 0532-2400185 Fax: 2400185	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIIB located in the state of Uttar Pradesh District of Allahabad, Kausambi, Fatehpur, Sonbhadra and Mirzapur not being companies and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS)-I, Varanasi Aayakar BhawanMaqbool Alam Road, Varanasi Phone No. 0542-2503352 Fax: 2503352	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIIB located in the state of Uttar Pradesh District of Chandauli and (Sant Ravidas Nagar) Bhadohi and Varanasi having their names starting with alfabate A to M and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer (TDS)-II, Varanasi Aayakar Bhawan Maqbool Alam Road, Varanasi Phone No. 0542-2503352 Fax: 2503352	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIIB located in the state of Uttar Pradesh District of Balia, Gajipur and Varanasi having their names starting with alfabate N to Z and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.

		<p>Income Tax Officer (TDS), Gorakhpur Aayakar Bhawan Civil Lines, Gorakhpur Phone No. 0551-2334545</p>	<p>Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Gorakhpur, Kushinagar and Maharaj Ganj and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.</p>
		<p>Income Tax Officer (TDS), Azamgarh Income Tax Office, Azamgarh</p>	<p>Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Azamgarh, Mau and Devoria and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.</p>

Sl. No.	Designation of Income-tax authority	Ward/Circle (Designation of ITO/AC/DC & his office address & Landline Number)	AO wise jurisdiction
			Cases or classes of Cases
1	2	3	4
1.	Addl. CIT (TDS), Bareilly Aayakar Bhawan, Kamla Nehru Marg, Civil Lines, Bareilly Ph. No. 0581-2511467 Fax: 2511467	DCIT/ACIT (TDS), Bareilly Aayakar Bhawan, Kamla Nehru Marg, Civil Lines, Bareilly Phone No. 0581-2553054 Fax: 2553054	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Bareilly, Shahjahanpur, Pilibhit, Hardoi, Sitapur, Lakhimpur Kheri, Moradabad, Bijnaur, Rampur, Badaun, Amroha (J.P. Nagar) and Sambhal and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer(TDS), Bareilly Aayakar Bhawan, Kamla Nehru Marg, Civil Lines, Bareilly Phone No. 0581-2553054 Fax: 2553054	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Bareilly, Shahjahanpur and Pilibhit and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer(TDS), Moradabad Aayakar Bhawan, Civil Lines Moradabad Phone No. 0591-2420445 Fax:242445	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Moradabad, Bijnaur, Rampur, Badaun, Amroha (J.P. Nagar) and Sambhal and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.
		Income Tax Officer(TDS), Sitapur Aayakar Bhawan, Sitapur	Any person responsible for deducting or collecting tax at source for the purposes of Chapter XVIIB or XVIIBB located in the state of Uttar Pradesh District of Hardoi, Sitapur and Lakhimpur Kheri and having all powers and functions as notified by the CBDT Vide Notification No. 55/2014 F.No.187/39/2014 (ITA-I) SO2793(E) dated 30.10.2014 issued in respect of CIT (TDS), Lucknow.